

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 372(ND) 2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.12.2017

NAME OF THE COMPANY: Smt. Urmila Samota Vs. M/s. Lotus Consbuild
Technocrate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Yash Anand, Advocate

For the Respondent (s): Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates

ORDER

Plcadings are complete. Be listed with the connected matter i.e.
CP145(ND)/2017 on 12th February, 2018.

-s-d-1

(Ina Malhotra)
Member (J)